

By Email.

## **THE GAUHATI HIGH COURT AT GUWAHATI**

**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-58/2001/5391/A**

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Dipak Thakuria  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the 14<sup>th</sup> September, 2018.

Sub:- **Prayer for casual leave along with station leave permission.**

Ref:- Your letters No. DJ.XII-2/2018/37012/E, dtd. 06.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 3 (three) days on 17.09.2018, 18.09.2018 and 20.09.2018 along with the permission to leave the headquarters, with your official vehicle, at your own cost, w.e.f. the evening of 15.09.2018 till the morning of 24.09.2018, has been granted / ~~rejected~~.

The Addl. District and Sessions Judge, Dhubri, will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

